

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
INKA FOODS PRIVATE LIMITED**

1	Name of Corporate Debtor	INKA FOODS PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	21/11/1995
3	Authority under which Corporate Debtor is Incorporated/ registered	Registrar of Companies, Himachal Pradesh
4	Corporate identity number / limited liability identity number of Corporate Debtor	U01121HP1995PTC017301
5	Address of the Registered office and principal office (if any) of Corporate Debtor	ROPAR ROAD, NALAGARH, DISTT. SOLAN, HIMACHAL PRADESH 177320 IN
6	Date of closure of Insolvency Resolution Process	10/01/2020 (180 days over on 3.10.2019)
7	Liquidation Commencement date of Corporate Debtor	10/01/2020
8	Name and registration number of the insolvency professional acting as liquidator	Ashok Kumar Gupta Reg. No. : IBBI/IPA-003/IP-N00010/2016-17/10072
9	Address and e-mail of the liquidator, as registered with the Board	Email id: cmaashokgupt@gmail.com Reg. Address: LD-46, Pitampura, Delhi-110034
10	Address and e-mail to be used for correspondence with the liquidator	304, D.R. Chambers, 12/56, Desh Bandhu Gupta Road, Karol Bagh, New Delhi-110034 Telephone No. : 011-45660808 Email: irpinkafoods@gmail.com
11	Last date for submission of claims	09.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Chandigarh Bench) has ordered the commencement of liquidation of the **INKA FOODS PVT. LTD.** on 10.01.2020 (date of passing of order of liquidation under section 33 of the Code).

The stakeholders of **INKA FOODS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 09.02.2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : **13.01.2020**
Place : **New Delhi**



Ashok Kumar Gupta
Ashok Kumar Gupta
(Liquidator of Inka Foods Pvt. Ltd.)